

- (3) A statement correcting the reply given on the 16th December, 1977 to Unstarred question No. 4241 by Sarvashri P. K. Kodiyan and C. K. Chandrappan regarding Excise Duty on Sugar.

[Placed in library, See No. LT-1473/77]

ANNUAL REPORT & ACCOUNT OF MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY-COCHIN FOR 1976-77 COTTON TEXTILE (EXPORT CONTROL) RESCSSION ORDER, 1977 AND REVIEW & ANNUAL REPORT OF PRODUCTS & EQUIPMENT CORPORATION FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1976-77 under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972.

[Placed in library. See No. LT-1474/77]

- (2) A copy of the Certified Accounts (Hindi and English versions) of the Marine Products Export Development Authority Cochin, for the year 1976-77 together with the Audit Report thereon under sub-section (4) of section 19 of the Marine Products Export Development Authority Act, 1972.

[Placed in library, See No. LT-1475/77]

- (3) A copy of the Cotton Textiles (Export Control) Rescission Order, 1977 (Hindi and English versions) published in Notification No. S.O. 1597 in Gazette of India dated the 20th August, 1977 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in library, See No. LT-1476/77]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the Working of the Pro-

ducts and Equipment Corporation of India Limited New Delhi, for the year 1976-77.

- (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in library, See No. LT-1477/77]

#### REVIEWS AND ANNUAL REPORTS

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): On behalf of Shrimati Renuka Devi Barkataki, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1976-77.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1976-77.

[Placed in library, See No. LT-1478/77]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, for the year 1976-77.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Book Trust, India, for the year 1976-77.

[Placed in library, See No. LT-1479/77]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1976-77.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1976-77.

[Placed in library, See No. LT-1480/77]